NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/140/230/HDB/2017
NAME OF THE COMPANY	MN Science & Technology Park Pvt. Ltd & MN Bio Technology Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn for VS Rajn for pelil	imes Advocate	V braju 1@ gmail. cm	Qc

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

<u>ORDER</u>

Heard. Shri V.B. Raju on behalf of Shri V.S.Raju, Ld. Counsel for Petitioner.

The Ld. Counsel for Petitioner has sought time for three weeks.

Case is posted to 23.11.2017.

Member (T)

Member (J)

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